

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**B.N .SUJATHA**  
**PRL.SENIOR CIVIL JUDGE**  
**Cause List Date: 23-11-2020**

| Sr. No.                             | Case Number  | Timing/Next Date | Party Name   | Advocate                         |
|-------------------------------------|--|------------------|--|----------------------------------|
| <b><u>11:00 A.M - 12:00 P.M</u></b> |  |                  |  |                                  |
| <b>DRAFT ISSUES</b>                 |  |                  |  |                                  |
| 1                                   | O.S. 1610/2014<br>(ISSUES.)  |                  | Bharathi M<br><b>Vs</b><br>Saishiva Hotel inc.   | B C S                            |
| <b>CROSS EXAMINATION OF PW</b>      |  |                  |  |                                  |
| 2                                   | O.S. 475/2011<br>(EVIDENCE.)<br>IA/1/2011                                      |                  | CECILLIA ANAND<br><b>Vs</b><br>DAVID.C.  | SHESHADRI.<br>SIDDALINGASWAMY    |
| 3                                   | O.S. 838/2011<br>(EVIDENCE.)   |                  | SANGEETHA.S.<br><b>Vs</b><br>DILIP.N.V.  | UNNI KRISHNA                     |
| 4                                   | O.S. 1240/2011<br>(EVIDENCE.)<br>IA/1/2011                                     |                  | GOWRAMMA<br><b>Vs</b><br>NANJAMMA  | N.LOKESH                         |
| <b>DEFN EVIDENCE</b>                |  |                  |  |                                  |
| 5                                   | O.S. 591/2010<br>(EVIDENCE.)   |                  | SUPARNA PLASTICS PVT.LTD.<br><b>Vs</b><br>AGRO AGENCIES  | GANESH BHAT.Y.H.<br>M V MAHESH   |
| <b>PLNTF EVIDENCE</b>               |  |                  |  |                                  |
| 6                                   | O.S. 285/2011<br>(EVIDENCE.)   |                  | NARAYANAPPA<br><b>Vs</b><br>RAMESH BABU  | GOVINDA SWAMY<br>VRK             |
| <b><u>12:00 P.M - 1:00 P.M</u></b>  |  |                  |  |                                  |
| <b>HEARING ON IA</b>                |  |                  |  |                                  |
| 7                                   | EX 46/2012<br>(SUMMONS)  |                  | YELLAMMA -SINCE DECEASED<br>BY HIS LRS.<br><b>Vs</b><br>THE SPECIAL LAND<br>ACUISATION OFFICER |                                  |
| 8                                   | O.S. 1064/2012<br>(SUMMONS)<br>IA/1/2012<br>IA/2/2012<br>IA/3/2012             |                  | T.Pramila<br><b>Vs</b><br>D.L.Thimmegowda  | M.B.SHANKARE GOWDA               |
| 9                                   | O.S. 304/2013<br>(SUMMONS)<br>IA/3/2013<br>IA/4/2013<br>IA/1/2013<br>IA/2/2013 |                  | Jayamma<br><b>Vs</b><br>Ravindar Raju.M.A  | Santhosh kumar                   |
| 10                                  | O.S. 705/2014<br>(SUMMONS)<br>IA/1/2014  |                  | Sulochana Bai<br><b>Vs</b><br>Mahadeva Rao   | H M S                            |
| 11                                  | M.A. 67/2020<br>(SUMMONS)<br>IA/1/2020   |                  | SHANTHAMMA K<br><b>Vs</b><br>LAKKAPPA  | K R<br>CHANDRASHEKARAREDDY       |
| 12                                  | O.S. 1258/2011<br>(ARGUMENTS.)   |                  | HANUMANARASE GOWDA @<br>ARVI<br><b>Vs</b><br>GANGAMMA  | NARASMHAMURTHY<br>H K HONNEGOWDA |

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|---|--|-------------------|--|-------------------|
| 13  | Misc 31/2015<br>(ARGUMENTS.)<br>IA/1/2015<br>IA/2/2015 |                   | Rukkamma<br><b>Vs</b><br>Srinivas B  | N.J.RAMESH.       |
| 14  | O.S. 1267/2015<br>(ARGUMENTS.)<br>IA/1/2015            |                   | Anil Kumar M<br><b>Vs</b><br>Muniraju                                      | V Basavakumar     |
| <b>3:00 P.M - 4:00 P.M</b>                              |  |                   |  |                   |
| <b>LOK ADALATH</b>                                      |  |                   |  |                   |
| 15  | O.S. 708/2018<br>(A.D.R)                               |                   | Ravishankar D<br><b>Vs</b><br>M/s Elegant Builders and<br>Developers       | Y N S R           |
| <b>MEDIATION</b>  |  |                   |  |                   |
| 16  | M.C. 266/2018<br>(A.D.R)<br>/1/2018<br>/2/2018         |                   | YASHASHWINI ALIAS KUSUMA<br><b>Vs</b><br>THONTADHARYA ALIAS KIRAN<br>KUMAR | CHANDRASHEKAR M.  |
| 17  | M.C. 171/2019<br>(A.D.R)                               |                   | Muniraju A M<br><b>Vs</b><br>NIL   | Ambarish S        |
| 18  | O.S. 1249/2020<br>(ORDERS.)<br>IA/1/2020               |                   | SHYAM PRAKASH V K<br><b>Vs</b><br>VENUGOPAL M                              | BHARATH KUMAR V   |
| 19  | O.S. 1256/2020<br>(ORDERS.)<br>IA/1/2020               |                   | RAJAJIAH A<br><b>Vs</b><br>MALIGACHAR M R                                  | M R SURESH        |
| <b>Cases listed below are adjourned due to Covid 19</b> |  |                   |  |                   |
| 20  | O.S. 1316/2012<br>(SUMMONS)<br>IA/1/2012<br>IA/2/2012  | <b>23-12-2020</b> | Komala<br><b>Vs</b><br>padmavathi  | S.BASAVARAJ       |
| 21  | O.S. 1026/2013<br>(SUMMONS)<br>IA/1/2013               | <b>23-12-2020</b> | Ramaswamy.M<br><b>Vs</b><br>Govindamma                                     | M.B.Shankaregowda |
| 22  | O.S. 989/2017<br>(SUMMONS)<br>IA/1/2017                | <b>23-12-2020</b> | Manjamma<br><b>Vs</b><br>Vajramma  | Nataraja D        |
| <b>STEPS</b>  |  |                   |  |                   |
| 23  | O.S. 1665/2013<br>(SUMMONS)<br>IA/1/2013               | <b>23-12-2020</b> | Anjanappa C<br><b>Vs</b><br>Papaiah Reddy C alias<br>Venkatappa            | Krishnaveni       |
| 24  | O.S. 352/2015<br>(SUMMONS)<br>IA/1/2015                | <b>23-12-2020</b> | Gayoob<br><b>Vs</b><br>Lakshamma   | V Vishwanath      |
| <b>WRITTEN STATEMENT</b>                                |  |                   |  |                   |

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|--------------------------------|---|-------------------------|--|-------------------|
| 25                             | O.S. 358/2014<br>(SUMMONS)<br>IA/1/2014                 | <b>23-12-2020</b>       | Anthonyraj<br><b>Vs</b><br>Anthonappa                              | E S Nanjundappa   |
| <b>CROSS EXAMINATION OF DW</b> |   |                         |  |                   |
| 26                             | O.S. 19/2013<br>(EVIDENCE.)<br>IA/1/2013                | <b>27-01-2021</b>       | Sarojamma.K.M<br><b>Vs</b><br>Munivenkatamma                       | P.Prasanna kumar  |
| <b>CROSS EXAMINATION OF PW</b> |   |                         |  |                   |
| 27                             | EX 36/2012<br>(EVIDENCE.)                               | <b>27-01-2021</b>       | GOPALAPPA<br><b>Vs</b><br>THE SPECIAL LAND<br>ACQUISISIOTN OFFICER |                   |
| 28                             | O.S. 1246/2013<br>(EVIDENCE.)<br>IA/1/2013              | <b>27-01-2021</b>       | padmavathi<br><b>Vs</b><br>srinivas char                           | thimmarayaswamy m |
| 29                             | O.S. 1387/2013<br>(EVIDENCE.)<br>IA/1/2013<br>IA/2/2013 | <b>27-01-2021</b>       | Ramakrishna J N<br><b>Vs</b><br>Ramakka                            | M D Basavanna     |
| 30                             | O.S. 678/2014<br>(EVIDENCE.)<br>IA/1/2014<br>IA/2/2014  | <b>27-01-2021</b>       | Nagamma<br><b>Vs</b><br>Ramakrishna                                | Lex Nexus         |
| 31                             | O.S. 1201/2014<br>(EVIDENCE.)<br>IA/1/2014              | <b>27-01-2021</b>       | Kanthamma<br><b>Vs</b><br>Shamanna                                 | B A R             |
| 32                             | O.S. 1346/2014<br>(EVIDENCE.)<br>IA/1/2014              | <b>27-01-2021</b>       | Mangalamma H<br><b>Vs</b><br>Venkatesh H                           | A J B             |
| <b>DEFN EVIDENCE</b>           |   |                         |  |                   |
| 33                             | M.A. 76/2014<br>(EVIDENCE.)<br>IA/1/2014<br>IA/2/2014   | <b>27-01-2021</b>       | Govindamma<br><b>Vs</b><br>Muniyappa                               | C Jayadev         |
| <b>PLNTF EVIDENCE</b>          |   |                         |  |                   |
| 34                             | O.S. 1398/2018<br>(EVIDENCE.)<br>IA/1/2018              | <b>27-01-2021</b>       | Ramakka<br><b>Vs</b><br>Munishami Gowda                            | H M A             |
| <b>NOTICES</b>                 |   |                         |  |                   |
| 35                             | EX 40/2018<br>(SUMMONS)                                 | <b>12-02-2021</b>       | Nagaraj B A<br><b>Vs</b><br>Kempamma                               | N Sridhar         |
| <b>OBJECTION ON IA</b>         |   |                         |  |                   |
| 36                             | O.S. 931/2018<br>(SUMMONS)<br>IA/1/2018                 | <b>12-02-2021</b>       | Prabhu P<br><b>Vs</b><br>Pillappa R                                | N Gowinda Gowda   |
| <b>SS TO DEFT. BY RPAD</b>     |   |                         |  |                   |
| 37                             | O.S. 504/2018<br>(SUMMONS)<br>IA/1/2018<br>IA/2/2018    | <b>12-02-2021</b>       | Kenamma<br><b>Vs</b><br>Hanumantharayappa                          | V Shiva Kumar     |

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|----------------------------|---|-------------------------|--|------------------|
| 38                         | O.S. 1379/2018<br>(SUMMONS)<br>IA/1/2018              | <b>12-02-2021</b>       | Krishnappa N<br><b>Vs</b><br>Bhagya                | K B Shashidhar   |
| <b>STEPS</b>               |   |                         |  |                  |
| 39                         | O.S. 160/2018<br>(SUMMONS)<br>IA/1/2018               | <b>12-02-2021</b>       | Nagaraju<br><b>Vs</b><br>Muniyappa                 | R S Ravi         |
| 40                         | O.S. 482/2018<br>(SUMMONS)<br>IA/1/2018               | <b>12-02-2021</b>       | Gowramma<br><b>Vs</b><br>Subbamma                  | Sathish K R      |
| 41                         | O.S. 980/2018<br>(SUMMONS)<br>IA/1/2018<br>IA/2/2018  | <b>12-02-2021</b>       | Narayanaswamy<br><b>Vs</b><br>Anjaneya alias Kutti | M Muniraju       |
| <b>SUMMONS</b>             |   |                         |  |                  |
| 42                         | O.S. 16/2018<br>(SUMMONS)<br>IA/1/2018                | <b>12-02-2021</b>       | Sathish Kumar D<br><b>Vs</b><br>Govind Ganapa      | B N Jagadeesh    |
| 43                         | O.S. 88/2018<br>(SUMMONS)<br>IA/1/2018<br>IA/2/2018   | <b>12-02-2021</b>       | Shambhavi K<br><b>Vs</b><br>Sheshaiah              | V Chandrappa     |
| 44                         | O.S. 148/2018<br>(SUMMONS)<br>IA/1/2018               | <b>12-02-2021</b>       | Kempanna<br><b>Vs</b><br>Shivanna                  | Sham Prashanth   |
| 45                         | O.S. 1820/2018<br>(SUMMONS)                           | <b>18-02-2021</b>       | Muniyamma<br><b>Vs</b><br>Puttamma                 | S Channakrishna  |
| 46                         | O.S. 1896/2018<br>(SUMMONS)<br>IA/1/2018<br>IA/2/2018 | <b>18-02-2021</b>       | SARASWATHAMMA<br><b>Vs</b><br>SAMPANGAMMA          | LAXMIPATHI V     |
| 47                         | FDP 25/2019<br>(SUMMONS)                              | <b>18-02-2021</b>       | NARAYANAPPA<br><b>Vs</b><br>NAGARATHNAMMA          | Y VASU           |
| <b>NOTICES</b>             |   |                         |  |                  |
| 48                         | O.S. 169/2019<br>(SUMMONS)<br>IA/1/2019               | <b>18-02-2021</b>       | LAKSHAMAMMA<br><b>Vs</b><br>RAJU                   | V G V            |
| <b>OBECTION</b>            |   |                         |  |                  |
| 49                         | O.S. 1852/2018<br>(SUMMONS)<br>IA/1/2018              | <b>18-02-2021</b>       | Gowramma<br><b>Vs</b><br>Narayanappa               | M Ramachandrappa |
| <b>SS TO DEFT. BY RPAD</b> |   |                         |  |                  |
| 50                         | O.S. 61/2019<br>(SUMMONS)<br>IA/1/2019                | <b>18-02-2021</b>       | Krishna Murthy K N<br><b>Vs</b><br>Chinnamma       | A G Nagaraj      |
| <b>STEPS</b>               |   |                         |  |                  |

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|--------------------------|--|-------------------------|--|------------------------|
| 51                       | O.S. 205/2019<br>(SUMMONS)<br>IA/1/2019<br>IA/2/2019 | <b>18-02-2021</b>       | Arun Kumar<br><b>Vs</b><br>Venu  | M Umesh                |
| <b>SUMMONS</b>           |  |                         |  |                        |
| 52                       | O.S. 268/2020<br>(SUMMONS)<br>IA/1/2020<br>IA/2/2020 | <b>18-02-2021</b>       | SIDDANANJAPPA<br><b>Vs</b><br>MALLIAH                                    | UMASHANKAR L           |
| <b>WRITTEN STATEMENT</b> |  |                         |  |                        |
| 53                       | O.S. 1162/2019<br>(SUMMONS)<br>IA/1/2019             | <b>18-02-2021</b>       | Ramesh M<br><b>Vs</b><br>Gopi M  | V Vijaya Shekara Gowda |
| 54                       | M.A. 79/2019<br>(NOTICE)<br>IA/1/2019<br>IA/2/2019   | <b>18-02-2021</b>       | Mary cathrine Z<br><b>Vs</b><br>Sabu T Varghese                          | Noormohammed           |
| 55                       | Misc 225/2019<br>(NOTICE)<br>IA/1/2019<br>IA/2/2019  | <b>18-02-2021</b>       | Muniraja Reddy<br><b>Vs</b><br>Muninanjamma                              | K Prakash Babu         |
| 56                       | M.C. 43/2020<br>(NOTICE)                             | <b>18-02-2021</b>       | Govindaraju T V alias<br>Chidambara<br><b>Vs</b><br>Lavanya U T          | Venugopal M G          |
| 57                       | M.C. 194/2020<br>(NOTICE)                            | <b>18-02-2021</b>       | YALLAPPA B MUGAD<br><b>Vs</b><br>NEELAMMA S BANDYALA<br>ALIAS NEELAMBIKA | MUKUNDA                |

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|-------------------------------------|---|------------------|--|---|
| <b><u>11:00 A.M - 12:00 P.M</u></b> |   |                  |  |   |
| 1                                   | O.S. 1478/2005<br>(HEARING)                               |                  | THIMMARASAPPA<br><b>Vs</b><br>MARIYAPPA        | PRABHAKAR V<br><br>1 TO 9 HMS                   |
| 2                                   | O.S. 1153/2009<br>(HEARING)<br>IA/1/2009                  |                  | APSAR KHAN<br><b>Vs</b><br>BEGAM               | P. RAJAREDDY<br><br>K.GURUDATTA                 |
| 3                                   | O.S. 1525/2013<br>(HEARING)                               |                  | Akkayamma<br><b>Vs</b><br>Ramaiah              | T S C   |
| 4                                   | O.S. 133/2017<br>(HEARING)<br>IA/1/2017                   |                  | Lakshmidevi V<br><b>Vs</b><br>Shivarudrappa    | G Krishnappa                                    |
| 5                                   | Misc 76/2020<br>(FIRST HEARING)<br>IA/1/2020<br>IA/2/2020 |                  | MUNILAKSHMAMMA<br><b>Vs</b><br>CHIKKAMUNIYAMMA | V SRINIVASA                                     |
| 6                                   | O.S. 1721/2015<br>(ISSUES.)<br>IA/1/2015                  |                  | Muniraju H G<br><b>Vs</b><br>Gopalappa H D     | MANJUNATHA H.A                                  |
| 7                                   | O.S. 656/2010<br>(EVIDENCE.)<br>IA/1/2010                 |                  | C CHANNAPPA<br><b>Vs</b><br>C RAGHUNATH        | VENUGOPAL<br><br>DSJ                            |
| <b>CROSS EXAMINATION OF PW</b>      |   |                  |  |   |
| 8                                   | O.S. 1573/2007<br>(EVIDENCE.)<br>IA/1/2007                |                  | JAYALAKSHMAMMA<br><b>Vs</b><br>PATALAMMA       | C.D.RAMAMURTHY                                  |
| 9                                   | O.S. 347/2010<br>(EVIDENCE.)<br>IA/1/2010                 |                  | J SUMA<br><b>Vs</b><br>NINGAMMA                | V.SRINIVAS<br><br>SR                            |
| <b>FURTHER EVIDENCE FOR DEFND</b>   |   |                  |  |   |
| 10                                  | O.S. 2310/2007<br>(EVIDENCE.)<br>IA/1/2007                |                  | MUNIYAPPA<br><b>Vs</b><br>APPAYANNA            |   |
| <b>FUTHER CHIEF OF pw</b>           |   |                  |  |   |
| 11                                  | O.S. 465/2010<br>(EVIDENCE.)                              |                  | MUNIYAMMA<br><b>Vs</b><br>NARASHIMAPPA         | MANJUNATHA REDDY                                |
| 12                                  | L.A.C. 52/2000<br>(ARGUMENTS.)                            |                  | Muniyamma<br><b>Vs</b><br>LAO                  |   |
| 13                                  | O.S. 1712/2004<br>(ARGUMENTS.)<br>IA/1/2004               |                  | M PUSHPAMBA<br><b>Vs</b><br>M SADANANDA        | K.V. NARASIMHAN                                 |
| 14                                  | O.S. 1367/2009<br>(ARGUMENTS.)<br>IA/1/2009<br>IA/2/2009  |                  | HANUMANTHARAYAPPA<br><b>Vs</b><br>LAKKAPPA     | V.N.R. and<br>ASSOCIATES<br><br>PMS - D1 AND D2 |

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|---------------------------------|---|-------------------------|--|------------------------|
| 15                              | M.V.C. 345/2015<br>(ARGUMENTS.)                         |                         | ANIL<br><b>Vs</b><br>MANJUNATHA L.   | REEYAZULLA<br>SHARIEFF |
| 16                              | R.A. 110/2018<br>(ARGUMENTS.)                           |                         | Beeralingappa K<br><b>Vs</b><br>Chickkayellamma, Since dead by<br>her legal heirs Munisiddappa   | R V P                  |
| <b>ARGUMENTS</b>                |   |                         |  |                        |
| 17                              | O.S. 262/2003<br>(ARGUMENTS.)<br>IA/1/2003              |                         | M N RAJASHEKAR<br><b>Vs</b><br>BACHAMMA  | K. VARADARAJA<br>HTJ   |
| <b>ARGUMENTS BY ADV. DEFTS.</b> |   |                         |  |                        |
| 18                              | O.S. 489/2010<br>(ARGUMENTS.)<br>IA/1/2010<br>IA/2/2010 |                         | CHANNAMMA<br><b>Vs</b><br>M CHANNAPPA  | K.VARADARAJAN          |
| <b>3:00 P.M - 4:00 P.M</b>      |   |                         |  |                        |
| 19                              | O.S. 454/2020<br>(SUMMONS)                              |                         | Anwar Sheriff, Since Dead by<br>LRs. 1(a) Sayeeda Banu<br><b>Vs</b><br>Kannappa alias Krishnappa | T R                    |
| 20                              | O.S. 472/2020<br>(SUMMONS)                              |                         | Canara Bank, Rep. by GPA<br>Holder Vanishree S<br><b>Vs</b><br>Anand Kumar D                     | T M J                  |
| <b>AMENDMENT</b>                |   |                         |  |                        |
| 21                              | O.S. 1125/2010<br>(SUMMONS)                             |                         | CHIKKAMUNIYAPPA<br><b>Vs</b><br>GALARAPPA AND OTHERS   | PREMALATHA.C.<br>MS    |
| <b>AWAIT SUMMON/NOTICE</b>      |   |                         |  |                        |
| 22                              | O.S. 390/2020<br>(SUMMONS)<br>IA/1/2020                 |                         | Dhananjaya D S<br><b>Vs</b><br>Munishamappa  | G Venkatappa           |
| <b>PAPER PUBLICATION</b>        |   |                         |  |                        |
| 23                              | O.S. 749/2019<br>(SUMMONS)<br>IA/1/2019                 |                         | Somashekar Reddy<br><b>Vs</b><br>Sidda Reddy   | G S PRASAD REDDY       |
| <b>WRITTEN STATEMENT</b>        |   |                         |  |                        |
| 24                              | O.S. 985/2020<br>(SUMMONS)<br>IA/1/2020                 |                         | JAYAMMA<br><b>Vs</b><br>SIDDAPPA N C   | M PRAKASH              |
| 25                              | M.C. 104/2020<br>(NOTICE)                               |                         | Roja P C<br><b>Vs</b><br>Ramamurthy E  | Kiran H S              |
| <b>ISSUE CAUSE NOTICE</b>       |   |                         |  |                        |
| 26                              | EX 1/2020<br>(NOTICE)                                   |                         | Thimmarayappa<br><b>Vs</b><br>Venkatesh K.M  | YNSR                   |

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|---|---|-------------------------|--|--|
| 27  | EX 2/2020<br>(NOTICE)   |                         | Shiva Kumar<br><b>Vs</b><br>Anjanamma                | YNSR                                     |
| 28  | O.S. 1534/2018<br>(JUDGMENTS)   |                         | RAMANJINAPPA<br><b>Vs</b><br>THE DEPUTY COMMISSIONER | M S H                                    |
| 29  | R.A. 9/2013<br>(OBJECTIONs)<br>IA/1/2013<br>IA/2/2013                             |                         | Narayanamma<br><b>Vs</b><br>Muni Akkayamma           | K.Shivashankar                           |
| <b>( O.S./0000122/2002)</b>                             |   |                         |  |  |
| 30  | O.S. 727/2018<br>(OBJECTIONs)<br>IA/1/2018<br>IA/2/2018<br>IA/3/2018<br>IA/4/2018 |                         | VENKATASWAMY REDDY<br><b>Vs</b><br>T. KRISHNAPPA     | J.V.CHANDRASEHAR                         |
| 31  | O.S. 1360/2018<br>(OBJECTIONs)<br>IA/1/2018                                       |                         | Nanjamma<br><b>Vs</b><br>Somanath H R                | M Venkataramanappa                       |
| <b>Cases listed below are adjourned due to Covid 19</b> |   |                         |  |  |
| 32  | O.S. 320/2004<br>(SUMMONS)<br>IA/1/2004   | <b>22-02-2021</b>       | ANJINAPPA<br><b>Vs</b><br>GOPALAPPA                  | H MAREGOWDA                              |
| 33  | O.S. 1340/2008<br>(SUMMONS)<br>IA/1/2008  | <b>22-02-2021</b>       | S A SAMIULLA<br><b>Vs</b><br>SYED BASHA              | S KALYAN BASAVARAJ<br>KNG - D1,2, 6 TO 8 |
| 34  | O.S. 1650/2008<br>(SUMMONS)<br>IA/1/2008  | <b>22-02-2021</b>       | T SUKUMAR<br><b>Vs</b><br>MUNIVENKATAPPA             | BALU                                     |
| 35  | O.S. 579/2009<br>(SUMMONS)<br>IA/1/2009   | <b>22-02-2021</b>       | K SUBBAIAH<br><b>Vs</b><br>LAKSHMAMMA                | P.NETAJI                                 |
| 36  | O.S. 1015/2009<br>(SUMMONS)<br>IA/1/2009  | <b>22-02-2021</b>       | MANGALAGOWRAMMA<br><b>Vs</b><br>NANJAMMA             | S.VEMA REDDY                             |
| 37  | O.S. 1317/2009<br>(SUMMONS)<br>IA/1/2009  | <b>22-02-2021</b>       | JAYAPPA<br><b>Vs</b><br>VENKATAMMA                   | A.G.NAGARAJ<br>ML D1 TO D5               |
| 38  | O.S. 341/2010<br>(SUMMONS)<br>IA/1/2010   | <b>22-02-2021</b>       | NAGARATHNAMMA<br><b>Vs</b><br>MUNIREDDY              | V.VISWANATHA REDDY                       |
| 39  | FDP 25/2010<br>(SUMMONS)  | <b>22-02-2021</b>       | UMA<br><b>Vs</b><br>MUNIRAJU                         | B.K.NARENDRA BABU                        |
| 40  | O.S. 1352/2015<br>(SUMMONS)<br>IA/1/2015<br>IA/2/2015                             | <b>22-02-2021</b>       | Rangamma<br><b>Vs</b><br>Muniyappa                   | Rajanna                                  |



**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**GANESHA PADIYAR .U**  
**I ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 23-11-2020**

| <b>Sr. No.</b> | <b>Case Number</b>                                      | <b>Timing/Next Date</b> | <b>Party Name</b>   | <b>Advocate</b>           |
|----------------|---|-------------------------|---|---------------------------|
| 41             | O.S. 1873/2015<br>(SUMMONS)                             | <b>22-02-2021</b>       | Puttamma<br><b>Vs</b><br>Galarappa                                  | M Sheela                  |
| 42             | O.S. 194/2018<br>(SUMMONS)<br>IA/1/2018                 | <b>22-02-2021</b>       | Nanjundappa<br><b>Vs</b><br>Rajamma                                 | MUNIRAJU K N              |
| 43             | Misc 48/2018<br>(SUMMONS)                               | <b>22-02-2021</b>       | Yellappa<br><b>Vs</b><br>Chikkamunikempanna and<br>Kunnappa         | Shivalingaraju            |
| 44             | O.S. 1027/2019<br>(SUMMONS)<br>IA/1/2019                | <b>22-02-2021</b>       | SUDHAKAR<br><b>Vs</b><br>SHIVA REDDY                                | M P S                     |
| 45             | O.S. 1867/2008<br>(EVIDENCE.)<br>IA/1/2008<br>IA/2/2008 | <b>22-02-2021</b>       | NAGARAJAPPA<br><b>Vs</b><br>MUNİYAPPA                               | VINAY SWAMY<br><br>GS     |
| 46             | FDP 4/2009<br>(EVIDENCE.)<br>IA/1/2009                  | <b>22-02-2021</b>       | MUNISHAMAPPA<br><b>Vs</b><br>PILLAPPA                               | Y.N.SATHYANARAYANA<br>RAO |
| 47             | O.S. 1017/2009<br>(EVIDENCE.)<br>IA/1/2009              | <b>22-02-2021</b>       | N B CHAMARIA<br><b>Vs</b><br>NAVRAS REAL ESTATE<br>HOLDDD           | KHAITAN and CO.           |
| 48             | O.S. 1660/2015<br>(EVIDENCE.)                           | <b>22-02-2021</b>       | Ramakrishna alias<br>Ramakrishnappa<br><b>Vs</b><br>Chandrashekar M | Ganapathi                 |
| 49             | O.S. 1931/2015<br>(EVIDENCE.)<br>IA/1/2015              | <b>22-02-2021</b>       | Veeresh Murthy C P<br><b>Vs</b><br>Giri Kumar H K                   | Sharanagouda S Patil      |
| 50             | O.S. 1499/2017<br>(EVIDENCE.)<br>IA/1/2017              | <b>22-02-2021</b>       | Narasimhaiah<br><b>Vs</b><br>Narasappa                              | M S N                     |

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 23-11-2020**

| Sr. No.                      | Case Number   | Timing/Next Date | Party Name  | Advocate                |
|------------------------------|---|------------------|---|-------------------------|
| <b>11:00 A.M - 12:00 P.M</b> |   |                  |   |                         |
| 1                            | O.S. 268/1999<br>(SUMMONS)                            |                  | H.T.HANUMANATHA RAO SINCE<br>DECEASED BY LRS.<br><b>Vs</b><br>H.T.KRISHNAMURTHY                   | L.S.VENKATAKRISHNA      |
| 2                            | FDP 17/2005<br>(SUMMONS)                              |                  | VARALAKSHMAMMA<br><b>Vs</b><br>HANUMAIAH  | V.VISHWANATH<br>EXPARTE |
| <b>APPEARANCE OF COUNCIL</b> |   |                  |   |                         |
| 3                            | O.S. 1181/2011<br>(SUMMONS)<br>IA/1/2011              |                  | THIMMAIAH<br><b>Vs</b><br>SANNARANGAIAH.T.N.  | K.K.THAYAMMA            |
| <b>OBECTION</b>              |   |                  |   |                         |
| 4                            | O.S. 1377/2013<br>(SUMMONS)<br>IA/1/2013              |                  | Shobha S K<br><b>Vs</b><br>Krishnappa   | Seenappa                |
| 5                            | O.S. 1691/2017<br>(SUMMONS)<br>IA/1/2017              |                  | Jayamma<br><b>Vs</b><br>Revamma   | Manushankar             |
| 6                            | O.S. 634/2019<br>(SUMMONS)<br>IA/1/2019<br>IA/2/2019  |                  | Murthy T D N<br><b>Vs</b><br>Managing Director (M.D)<br>Tuscan Consultants and<br>Developers PVT. | A R K                   |
| 7                            | O.S. 1233/2019<br>(SUMMONS)<br>IA/1/2019<br>IA/2/2019 |                  | T V Aleyas Engineers Pvt. Ltd.<br>Rep. by T V Aleyas<br><b>Vs</b><br>Biju Thomas                  | K M A Peres             |
| <b>WRITTEN STATEMENT</b>     |   |                  |   |                         |
| 8                            | O.S. 794/2017<br>(SUMMONS)<br>IA/1/2017               |                  | Narayanamma<br><b>Vs</b><br>Yellappa  |                         |
| 9                            | O.S. 834/2018<br>(SUMMONS)<br>IA/1/2018<br>IA/2/2018  |                  | GEORGE LANCY<br>MASCARENHAS<br><b>Vs</b><br>VENKATAMMA  |                         |
| 10                           | O.S. 735/2010<br>(HEARING)<br>IA/1/2010<br>IA/2/2010  |                  | venu AND OTHERS<br><b>Vs</b><br>HEMAVATHI AND OTHERS  | SATHYAKI ASSOCIATES     |
| 11                           | O.S. 1196/2010<br>(HEARING)<br>IA/1/2010              |                  | NAGARATHANAMMA<br><b>Vs</b><br>SHARADAMMA AND ANOTHER   | MYLARAIAH<br>ASSOCIATES |
| 12                           | O.S. 22/2011<br>(HEARING)                             |                  | V SOAMASHEKAR<br><b>Vs</b><br>UMAPATHY AND OTHERS   |                         |
| 13                           | O.S. 1220/2011<br>(HEARING)<br>IA/1/2011<br>IA/2/2011 |                  | CHANDRAKALA AND OTHERS<br><b>Vs</b><br>MUNIRAJU AND OTHERS  | J.V.CHANDRA SHEKAR      |

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 23-11-2020**

| <b>Sr. No.</b>              | <b>Case Number</b>                                     | <b>Timing/Next Date</b> | <b>Party Name</b>  | <b>Advocate</b>      |
|-----------------------------|--|-------------------------|--|----------------------|
| 14                          | O.S. 1084/2012<br>(HEARING)<br>IA/1/2012               |                         | Nandish Reddy<br><b>Vs</b><br>A. Rathnamma @<br>Munirathnamma        | K R Poorna Prasad    |
| 15                          | O.S. 1025/2013<br>(HEARING)<br>IA/1/2013               |                         | Hanumanthappa P<br><b>Vs</b><br>Beerappa                             | G V Ashwathanarayana |
| 16                          | O.S. 1184/2013<br>(HEARING)<br>IA/1/2013               |                         | Nagaraj.A.N<br><b>Vs</b><br>Basavarajappa                            | Abhinav.R            |
| 17                          | O.S. 1389/2013<br>(HEARING)<br>IA/1/2013               |                         | Shabber Khan<br><b>Vs</b><br>Ebrahim Khan H                          | Naveed Ahmed         |
| 18                          | O.S. 1409/2017<br>(HEARING)<br>IA/1/2017               |                         | Ajay Giri<br><b>Vs</b><br>M/s Shell India Markets Private<br>Limited | M Ramakrishna        |
| 19                          | O.S. 1600/2017<br>(HEARING)                            |                         | Yeshodamma T L<br><b>Vs</b><br>Chandrashekar T L                     | Prakash B.S.         |
| 20                          | EX 21/2018<br>(HEARING)                                |                         | Sriram Reddy N<br><b>Vs</b><br>Bhadramma                             | Raghunandan A R      |
| <b>12:00 P.M - 1:00 P.M</b> |  |                         |  |                      |
| 21                          | O.S. 998/2013<br>(EVIDENCE.)<br>IA/1/2013<br>IA/2/2013 |                         | Anjinamma alias Ammayamma<br><b>Vs</b><br>Kempaiah alias Sinkappa    | P.Venkatashiva Reddy |
| 22                          | O.S. 1755/2013<br>(EVIDENCE.)<br>IA/1/2013             |                         | Sujathamma<br><b>Vs</b><br>Kanthamma                                 | G. Shantha           |
| <b>3:00 P.M - 4:00 P.M</b>  |  |                         |  |                      |
| 23                          | EX 68/2016<br>(HEARING)                                |                         | Nagaprakash J V<br><b>Vs</b><br>Kousalya C R                         |                      |
| 24                          | M.C. 175/2020<br>(HEARING)                             |                         | JAIDEEP CHANDA<br><b>Vs</b><br>NIL                                   | SIRISH T             |
| 25                          | M.C. 402/2019<br>(FIRST HEARING)                       |                         | Poornima G J<br><b>Vs</b><br>NIL                                     | D Venkatesh          |
| 26                          | M.C. 281/2020<br>(FIRST HEARING)                       |                         | JAGADISH T A<br><b>Vs</b><br>NIL                                     | C S SATYANARAYANA    |
| 27                          | M.C. 111/2016<br>(ARGUMENTS.)                          |                         | Tulasi alias Prameela<br><b>Vs</b><br>Hariprasad                     |                      |

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 23-11-2020**

| <b>Sr. No.</b>  | <b>Case Number</b>                                     | <b>Timing/Next Date</b> | <b>Party Name</b>   | <b>Advocate</b>                         |
|---|--|-------------------------|---|---|
| 28  | M.A. 55/2018<br>(ARGUMENTS.)<br>IA/1/2018<br>IA/2/2018 |                         | P. SRIRAM<br><b>Vs</b><br>N. MURTHI                               | NARASIMHARAJU                           |
| 29  | O.S. 1216/2020<br>(ORDERS.)<br>IA/1/2020               |                         | NARAYANAPPA M<br><b>Vs</b><br>NARAYANAMMA ALIAS<br>MUNINARAYNAMMA | D R RAJASHEKHARAPPA                     |
| 30  | O.S. 1265/2020<br>(ORDERS.)<br>IA/1/2020               |                         | EARAPPA<br><b>Vs</b><br>KADIRAMMA                                 | T V ANJANAPPA                           |
| <b>Cases listed below are adjourned due to Covid 19</b> |  |                         |   |   |
| 31  | M.C. 412/2019<br>(A.D.R)                               | <b>27-11-2020</b>       | Jagadish R alias Sunil R<br><b>Vs</b><br>NIL                      | Ramachandra R                           |
| 32  | O.S. 991/2004<br>(SUMMONS)<br>IA/1/2004                | <b>22-12-2020</b>       | POORNIMA<br><b>Vs</b><br>SADANANDA                                | BYREGOWDA<br><br>SRI.N.M                |
| 33  | O.S. 1395/2004<br>(SUMMONS)                            | <b>22-12-2020</b>       | M A MUNIYAPPA<br><b>Vs</b><br>GOWRAMMA                            | M.D.BASAVANNA                           |
| 34  | O.S. 1568/2005<br>(SUMMONS)<br>IA/1/2005<br>IA/2/2005  | <b>22-12-2020</b>       | HUCHAPPA<br><b>Vs</b><br>M A MUNIYAPPA                            | H GOPALAPPA                             |
| 35  | O.S. 2264/2005<br>(SUMMONS)                            | <b>22-12-2020</b>       | G.R.RAMASWAMY REDDY<br><b>Vs</b><br>M.KRISHNA KUMARA REDDY        | G.N.JANARDHANA                          |
| 36  | O.S. 2370/2005<br>(SUMMONS)                            | <b>23-12-2020</b>       | MUNIREDDY<br><b>Vs</b><br>PAPAREDDY                               | R.P.PAPAIHAH REDDY<br><br>SRI.A.A       |
| 37  | O.S. 74/2010<br>(SUMMONS)<br>IA/1/2010                 | <b>23-12-2020</b>       | K GOPALA<br><b>Vs</b><br>SADANANDA                                | G.SRINIVASA<br><br>M.R.M                |
| <b>OBECTION</b>   |  |                         |   |   |
| 38  | O.S. 250/2010<br>(SUMMONS)<br>IA/1/2010<br>IA/2/2010   | <b>23-12-2020</b>       | KRISHNAPPA<br><b>Vs</b><br>NAGARAJA                               | PARTHASARATHY.S.G.<br><br>EXPARTE       |
| <b>PLNTF EVIDENCE</b>                                   |  |                         |   |   |
| 39  | O.S. 326/2010<br>(SUMMONS)<br>IA/1/2010                | <b>23-12-2020</b>       | GALAMMA<br><b>Vs</b><br>MUNIYAMMA                                 | N.S.MURTHY<br><br>SRI.K.V.KANTHARAJAIAH |
| 40  | O.S. 1234/2017<br>(A.D.R)<br>IA/1/2017                 | <b>27-01-2021</b>       | Lakshamma N<br><b>Vs</b><br>Pramilamma                            | Suresh N                                |
| 41  | O.S. 1300/2017<br>(A.D.R)<br>IA/1/2017<br>IA/2/2017    | <b>27-01-2021</b>       | Ashwathamma<br><b>Vs</b><br>Munithayamma                          | B T I                                   |

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 23-11-2020**

| <b>Sr. No.</b> | <b>Case Number</b>   | <b>Timing/Next Date</b> | <b>Party Name</b>  | <b>Advocate</b>    |
|----------------|--|-------------------------|--|--------------------|
| 42             | O.S. 1324/2017<br>(A.D.R)<br>IA/1/2017<br>IA/2/2017<br>IA/3/2017 | <b>27-01-2021</b>       | Shankare Gowda B L<br><b>Vs</b><br>Doddanna alias Siddegowda   |                    |
| 43             | O.S. 467/2019<br>(A.D.R)<br>IA/1/2019                            | <b>27-01-2021</b>       | Krishnappa S L<br><b>Vs</b><br>Ramakrishnappa S M  | Prakasha M         |
| 44             | O.S. 1459/2017<br>(SUMMONS)<br>IA/1/2017<br>IA/2/2017            | <b>16-02-2021</b>       | Syed Rahamath<br><b>Vs</b><br>Muralidhara Shastry  | M R S              |
| 45             | O.S. 1487/2017<br>(SUMMONS)<br>IA/1/2017<br>IA/2/2017            | <b>16-02-2021</b>       | Laxmi Lal Badolla<br><b>Vs</b><br>The Secretary Grama<br>Panchayath Pattan Panchayath<br>Doddathoguru Varthur Hobli<br>Bangalore | M R Shantha Kumari |
| 46             | O.S. 867/2018<br>(SUMMONS)                                       | <b>17-02-2021</b>       | Sarvamangala alias<br>Ammayamma<br><b>Vs</b><br>Vishwamurthy   | B R S              |
| 47             | Misc 62/2019<br>(SUMMONS)  | <b>17-02-2021</b>       | Venkatesh Babu<br><b>Vs</b><br>Lakshmi   | C S Prasanna Kumar |
| 48             | O.S. 1117/2017<br>(SUMMONS)<br>IA/1/2017                         | <b>19-02-2021</b>       | Papamma<br><b>Vs</b><br>Nagappareddy   | P Jayarama Reddy   |
| 49             | O.S. 1163/2017<br>(SUMMONS)                                      | <b>19-02-2021</b>       | M/s Kaveri Grameena Bank<br><b>Vs</b><br>Channakrishnappa C  | T A Harish         |
| 50             | O.S. 1198/2017<br>(SUMMONS)<br>IA/1/2017<br>IA/2/2017            | <b>19-02-2021</b>       | Gajendrapal D.V.<br><b>Vs</b><br>Venkateshaiah alias<br>Venkateshappa  | A R K              |
| 51             | O.S. 642/2019<br>(SUMMONS)<br>IA/1/2019                          | <b>23-02-2021</b>       | Muniyamma<br><b>Vs</b><br>Kempamma   | B K K              |
| 52             | O.S. 744/2019<br>(SUMMONS)<br>IA/1/2019                          | <b>23-02-2021</b>       | SAROJAMMA<br><b>Vs</b><br>CHENNA VEERAMMA  | P Anand            |
| 53             | O.S. 1043/2019<br>(SUMMONS)<br>IA/1/2019                         | <b>23-02-2021</b>       | Munirathna<br><b>Vs</b><br>Ramachandra M   | K R Bharadwaj      |
| 54             | O.S. 1048/2019<br>(SUMMONS)<br>IA/1/2019                         | <b>23-02-2021</b>       | Mallikarjuna J N<br><b>Vs</b><br>Lesli Gerald Correa, Rep. by his<br>wife and GPA Holder Nirupa<br>Correa                        | V B S              |

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 23-11-2020**

| <b>Sr. No.</b> | <b>Case Number</b>                       | <b>Timing/Next Date</b> | <b>Party Name</b>   | <b>Advocate</b> |
|----------------|--|-------------------------|---|-----------------|
| 55             | FDP 40/2016<br>(NOTICE)<br>IA/1/2016     | <b>02-03-2021</b>       | Nanjundappa C V<br><b>Vs</b><br>Mariyappa   | N Nagaraja      |
| 56             | Misc 133/2019<br>(NOTICE)<br>IA/1/2019   | <b>02-03-2021</b>       | Muninagappa since dead Rep.<br>by LRs 1A. Jayamma<br><b>Vs</b><br>Munirajappa       | C. Vinay Swamy  |
| 57             | FDP 37/2019<br>(NOTICE)<br>IA/1/2019     | <b>02-03-2021</b>       | Muni Raju<br><b>Vs</b><br>Revanna   | K S Nataraja    |
| 58             | M.C. 450/2019<br>(NOTICE)                | <b>02-03-2021</b>       | Vikash Kumar<br><b>Vs</b><br>NIL  | Chitraja        |
| 59             | M.A. 24/2020<br>(NOTICE)<br>IA/1/2020    | <b>02-03-2021</b>       | SRIRAMAIAH SETTY T N<br><b>Vs</b><br>RANGASWAMY P                                   | A S M           |
| 60             | O.S. 1331/2019<br>(SUMMONS)<br>IA/1/2019 | <b>06-03-2021</b>       | Srinivasa Reddy<br><b>Vs</b><br>Papamma   | S M Hanumantha  |
| 61             | O.S. 296/2020<br>(SUMMONS)<br>IA/1/2020  | <b>06-03-2021</b>       | KENCHAPPA GOWDA B<br><b>Vs</b><br>B S R ENTERPRISES REPTD BY<br>PRAVEEN KUMAR REDDY | REDDY NAGENDRA  |
| 62             | O.S. 1092/2020<br>(SUMMONS)<br>IA/1/2020 | <b>06-03-2021</b>       | CHELUVA MURTHY<br><b>Vs</b><br>JAYAMMA  | MATHRU ASS      |

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 23-11-2020**

| Sr. No.                      | Case Number   | Timing/Next Date | Party Name   | Advocate                            |
|------------------------------|---|------------------|--|-------------------------------------|
| <b>11:00 A.M - 12:00 P.M</b> |   |                  |  |                                     |
| 1                            | O.S. 2498/2006<br>(HEARING)<br>IA/1/2006                |                  | ERAMMA<br><b>Vs</b><br>SIDDAPPA                            | MYLARAIAH ASSOCIATES                |
| 2                            | O.S. 294/2010<br>(HEARING)<br>IA/1/2010<br>IA/2/2010    |                  | K N HEMAVATHY<br><b>Vs</b><br>C BABU REDDY                 | M.S.PRAKASH<br><br>P.MAHALINGA BHAT |
| 3                            | O.S. 479/2012<br>(HEARING)<br>IA/1/2012<br>IA/2/2012    |                  | MUNILAKSHMAMMA<br><b>Vs</b><br>MUNIYAMMA                   | DIKSHA ASSOCIATES                   |
| 4                            | O.S. 623/2012<br>(HEARING)                              |                  | MANJULA<br><b>Vs</b><br>VISHALAMMA                         |                                     |
| <b>FUTHER CHIEF OF pw</b>    |   |                  |  |                                     |
| 5                            | O.S. 1023/2004<br>(EVIDENCE.)<br>IA/1/2004              |                  | S K ASHOKA<br><b>Vs</b><br>L B PADMAVATHI                  | R. RUDRA SWAMY<br><br>SMD           |
| <b>12:00 P.M - 1:00 P.M</b>  |   |                  |  |                                     |
| <b>NOTICES</b>               |   |                  |  |                                     |
| 6                            | O.S. 683/2020<br>(SUMMONS)<br>IA/1/2020                 |                  | PUSHPALATHA N<br><b>Vs</b><br>SHANTHAMMA                   | NAGARAJU H N                        |
| 7                            | O.S. 777/2017<br>(ARGUMENTS.)<br>IA/1/2017              |                  | Dhoomappa<br><b>Vs</b><br>Narayanaswamy                    |                                     |
| 8                            | M.A. 110/2017<br>(ARGUMENTS.)<br>IA/1/2017<br>IA/2/2017 |                  | Ramanna G B<br><b>Vs</b><br>Gayathri R G                   |                                     |
| <b>3:00 P.M - 4:00 P.M</b>   |   |                  |  |                                     |
| 9                            | O.S. 1508/2012<br>(HEARING)<br>IA/1/2012                |                  | Sagaimary<br><b>Vs</b><br>Chinamma                         | L.Subramani                         |
| 10                           | O.S. 1516/2012<br>(HEARING)<br>IA/1/2012                |                  | Anuj Vasanth lal Mehta<br><b>Vs</b><br>Sanjeewini Projects | R.A. DEV ANAND                      |
| 11                           | O.S. 1157/2014<br>(HEARING)<br>IA/1/2014                |                  | Chikka Muniyappa<br><b>Vs</b><br>Ramakka                   | Babu                                |
| 12                           | O.S. 829/2018<br>(HEARING)<br>IA/1/2018                 |                  | Kantharaju<br><b>Vs</b><br>Kalegowda S J                   | H V V                               |
| <b>4:00 P.M - 5:00 P.M</b>   |   |                  |  |                                     |
| 13                           | O.S. 1081/2018<br>(HEARING)<br>IA/1/2018                |                  | Shanthamma<br><b>Vs</b><br>Dyavanna                        | A K Venkatesh                       |
| 14                           | O.S. 1140/2018<br>(HEARING)<br>IA/1/2018                |                  | Rajamma<br><b>Vs</b><br>Padmamma                           | BOJA RAJ                            |
| 15                           | EX 64/2019<br>(HEARING)                                 |                  | Sujatha<br><b>Vs</b><br>Aarathi B N                        | C B P                               |

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 23-11-2020**

| <b>Sr. No.</b>  | <b>Case Number</b>   | <b>Timing/Next Date</b> | <b>Party Name</b>                                  | <b>Advocate</b>                   |
|---|--|-------------------------|--|-----------------------------------|
| 16  | O.S. 1690/2019<br>(HEARING)<br>IA/1/2019<br>IA/2/2019              |                         | Sneha S<br><b>Vs</b><br>Shankar L B                | B G N                             |
| 17  | O.S. 1163/2020<br>(HEARING)<br>IA/1/2020                           |                         | JAGADEESHAN<br><b>Vs</b><br>CHANDRAYUDU O          | M SRINIVASA                       |
| 18  | O.S. 1011/2008<br>(ISSUES.)<br>IA/1/2008                           |                         | ABDUL LATIF<br><b>Vs</b><br>ABDUL RAHIM            | D UMASHANKAR<br>BNGK              |
| 19  | O.S. 25/2010<br>(ISSUES.)<br>IA/1/2010<br>IA/2/2010                |                         | GULLAMMA<br><b>Vs</b><br>PUTTAMMA                  | V.VISHWANATH                      |
| 20  | O.S. 975/2011<br>(ISSUES.)<br>IA/1/2011<br>IA/2/2011               |                         | RAMAIAH.R.<br><b>Vs</b><br>HANUMANATHARAYAPPA.S.A. | C.RAVIKUMAR                       |
| 21  | O.S. 1328/2012<br>(ISSUES.)<br>IA/1/2012<br>IA/2/2012<br>IA/3/2012 |                         | SUJITH BALACHANDRAN<br><b>Vs</b><br>R SHANKAR      |                                   |
| <b>Cases listed below are adjourned due to Covid 19</b> |  |                         |  |                                   |
| 22  | O.S. 1032/2014<br>(ISSUES.)<br>IA/1/2014                           | <b>03-12-2020</b>       | Devaraj<br><b>Vs</b><br>Munikkayamma               | Gopalakrishna B M                 |
| 23  | O.S. 1728/2015<br>(ISSUES.)<br>IA/1/2015                           | <b>03-12-2020</b>       | Sujatha R S<br><b>Vs</b><br>Nagaraju T             | A V A                             |
| 24  | O.S. 663/2017<br>(ISSUES.)<br>IA/1/2017<br>IA/2/2017               | <b>03-12-2020</b>       | AKKAPPA<br><b>Vs</b><br>K.MADESH                   |                                   |
| 25  | O.S. 430/2005<br>(SUMMONS)<br>IA/1/2005                            | <b>28-01-2021</b>       | N G MUNIYAPPA<br><b>Vs</b><br>TAMMANNA             | M.D. BASAVANNA                    |
| 26  | O.S. 787/2005<br>(SUMMONS)<br>IA/1/2005                            | <b>28-01-2021</b>       | V R RANGANATHA<br><b>Vs</b><br>T RAMADAS           | B S JAGANNATH<br>DISMISSED        |
| 27  | O.S. 2268/2005<br>(SUMMONS)  | <b>28-01-2021</b>       | KRISHNAMMA<br><b>Vs</b><br>S.L. RAMAIAH            | M NAGARAJU<br>GVK                 |
| 28  | O.S. 189/2008<br>(SUMMONS)<br>IA/1/2008                            | <b>28-01-2021</b>       | SHIVAKUMAR<br><b>Vs</b><br>LAKSHMIPATHI            | H.V.NAGARAJA                      |
| 29  | O.S. 956/2010<br>(SUMMONS)<br>IA/1/2010                            | <b>28-01-2021</b>       | RANGAPPA<br><b>Vs</b><br>CHANDRASHEKAR             | PARUSHURAM.R.HATTARANKIHAL<br>DSR |
| 30  | O.S. 628/2011<br>(SUMMONS)<br>IA/1/2011                            | <b>28-01-2021</b>       | SHIVANNA.G.<br><b>Vs</b><br>VANAJAKSHI             | V.K.RANJANI.                      |
| 31  | EX 71/2012<br>(SUMMONS)  | <b>28-01-2021</b>       | DEVARAJ PANDE S<br><b>Vs</b><br>PADMA PRASANNA     | SAMPATH                           |



**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**

**P R YOGESH**

**III ADDL SENIOR CIVIL JUDGE**

**Cause List Date: 23-11-2020**

| <b>Sr. No.</b> | <b>Case Number</b>                                    | <b>Timing/Next Date</b> | <b>Party Name</b>   | <b>Advocate</b>   |
|----------------|---|-------------------------|---|-------------------|
| 32             | L.A.C. 260/2004<br>(NOTICE)                           | <b>28-01-2021</b>       | JATAKADHA MUNIYAPPA<br><b>Vs</b><br>THE SPECIAL L.A.O. KIADB<br>BANGALORE | ERP               |
| 33             | R.A. 33/2014<br>(SUMMONS)<br>IA/1/2014<br>IA/2/2014   | <b>18-02-2021</b>       | Ramakrishnappa<br><b>Vs</b><br>Lakshamma                                  | Venkatesha M T    |
| 34             | G and WC 18/2016<br>(SUMMONS)                         | <b>18-02-2021</b>       | SREEJA P. JAYAKUMAR<br><b>Vs</b><br>S.L. MANOJ                            | BHANU RAVINDER    |
| 35             | O.S. 1062/2017<br>(SUMMONS)<br>IA/1/2017              | <b>18-02-2021</b>       | Krishnappa<br><b>Vs</b><br>Honnamma                                       | Venkatesh B K     |
| 36             | O.S. 354/2018<br>(SUMMONS)<br>IA/1/2018<br>IA/2/2018  | <b>18-02-2021</b>       | Shambappa<br><b>Vs</b><br>Arun Kumar S K                                  | Hareesh Bandary T |
| 37             | G and WC 15/2018<br>(SUMMONS)                         | <b>18-02-2021</b>       | C LAVANYA<br><b>Vs</b><br>K S PRASHANTH                                   |                   |
| 38             | O.S. 1316/2018<br>(SUMMONS)<br>IA/1/2018<br>IA/2/2018 | <b>18-02-2021</b>       | Divya<br><b>Vs</b><br>Puttachar   | T K Purushotham   |
| 39             | O.S. 1859/2018<br>(SUMMONS)<br>IA/1/2018              | <b>18-02-2021</b>       | Gowramma<br><b>Vs</b><br>Anand M G  | J R Mohan         |
| 40             | O.S. 1465/2019<br>(SUMMONS)<br>IA/1/2019              | <b>18-02-2021</b>       | VASUDEVE GOWDA<br><b>Vs</b><br>BADRA REDDY                                | V KUMAR           |
| 41             | O.S. 1675/2019<br>(SUMMONS)<br>IA/1/2019              | <b>18-02-2021</b>       | VENKATAMMA<br><b>Vs</b><br>MUNITHAYAMMA                                   | D H S             |
| 42             | O.S. 768/2020<br>(SUMMONS)<br>IA/1/2020               | <b>18-02-2021</b>       | MANJUNATH B N<br><b>Vs</b><br>NAGARAJ B V                                 | S SUDARSANA REDDY |
| 43             | M.C. 199/2019<br>(NOTICE)                             | <b>18-02-2021</b>       | Sony Kumari<br><b>Vs</b><br>Manoranjan Das                                | MANJULA P.        |
| 44             | O.S. 532/2020<br>(NOTICE)<br>IA/1/2020<br>IA/2/2020   | <b>18-02-2021</b>       | VENKATAMMA<br><b>Vs</b><br>VENKATAMMA                                     | MOHAN J R         |
| 45             | O.S. 614/2018<br>(A.D.R)<br>IA/1/2018                 | <b>18-02-2021</b>       | Gowramma<br><b>Vs</b><br>Hanumantharayappa                                | M Srinivas        |

**In the court of the IV Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru,  
The following cases are posted on  
23.11.2020**

| <b>Morning Session<br/>11 am to 2 pm</b>  | <b>Afternoon Session<br/>2.45 pm to 5.00 pm</b>   |
|---|---|
| <b>Arguments</b>  | <b>Arguments</b>  |
| <b>To hear on IAs</b>   | <b>To hear on IAs</b>   |
| 1. O.S.682/2010<br>2. O.S.1677/2019<br>3. O.S. 791/2015<br>4. O.S.1551/2012<br>5. O.S. 2554/2007<br>6. O.S.523/2014<br>7.O.S.602/2010<br>8.O.S.436/2014<br>9.O.S.199/2011<br>10.M.A.64/2020 | 1. O.S.872/2019<br>2. O.S.633/2017<br>3. O.S. 387/2011<br>4. O.S.860/2012<br>5. O.S. 1429/2011<br>6. O.S.24/2013<br>7.O.S.333/2020<br>8.O.S.1068/2008<br>9.O.S.473/2013 |
| <b>Evidence</b>   | <b>Evidence</b>   |
| 1. O.S. 697/2017<br>2. O.S.286/2013<br>3. O.S.501/2011<br>4. O.S.1731/2017<br>5. O.S.411/2013   | 1. O.S. 1115/2002<br>2. O.S.1422/2012<br>3. O.S.151/2011<br>4. O.S.356/2013<br>5. O.S.1311/2009   |

IV ASCJ    21.11.2020  
Bengaluru Rural District, Bengaluru.



In the court of V ADDL SENIOR CIVIL JUDGE, Bengaluru  
Rural District, Bengaluru.

Cause list Dated 23.11.2020

| <u>Morning Session</u> |               |           | <u>After Noon Session</u> |               |                                       |
|------------------------|---------------|-----------|---------------------------|---------------|---------------------------------------|
| Case No.               |               | Stage     | Case No.                  |               | Stage                                 |
| 1                      | OS. 905/2020  | Hearing   | 1                         | OS. 1860/2006 | Settlement                            |
| 2                      | OS. 1187/2020 | Hearing   | 2                         | MA. 65/2020   | Hearing                               |
| 3                      | OS. 1668/2006 | Evidence  | 3                         | RA. 71/2020   | Hearing                               |
| 4                      | OS. 1045/2012 | Evidence  | 4                         | MC. 255/2020  | Hearing                               |
| 5                      | OS. 1057/2012 | Evidence  | 5                         | OS. 53/2007   | Hearing                               |
| 6                      | OS. 1116/2015 | Evidence  | 6                         | OS. 932/2007  | Hearing                               |
| 7                      | OS. 674/2016  | Evidence  | 7                         | OS. 28/2015   | Hearing                               |
| 8                      | OS. 721/2016  | Evidence  | 8                         | OS. 691/2015  | Hearing                               |
| 9                      | OS. 908/2016  | Evidence  | 9                         | OS. 141/2008  | Hearing on IA                         |
| 10                     | OS. 1046/2016 | Evidence  | 10                        | OS. 316/2015  | Hearing on IA                         |
| 11                     | OS. 1068/2016 | Evidence  | 11                        | OS. 782/2015  | Hearing on IA                         |
| 12                     | OS. 1238/2016 | Evidence  | 12                        | OS. 1061/2015 | Hearing on IA                         |
| 13                     | OS. 1001/2008 | Arguments | 13                        | OS. 1432/2013 | Hearing on IA                         |
| 14                     | OS. 86/2015   | Arguments | 14                        | OS. 1681/2013 | Hearing on IA                         |
| 15                     | OS. 440/2016  | Arguments | 15                        | Ex. 129/2005  | Pre conciliation for<br>E-Lok Adalath |

  
21/11/2020  
V Addl. Senior Civil Judge,  
Bangalore Rural District, Bangalore.

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
**VI ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 23-11-2020**

| Sr. No.                      | Case Number  | Timing/Next Date | Party Name   | Advocate                   |
|------------------------------|--|------------------|--|----------------------------|
| <b>11:00 A.M - 12:00 P.M</b> |  |                  |  |                            |
| 1                            | O.S. 1202/2006<br>(HEARING)<br>IA/1/2006                           |                  | MYLARAPPA<br><b>Vs</b><br>LINGAMARAIH                          | P. MARAPPA<br>VS D1 AND D2 |
| 2                            | FDP 22/2006<br>(HEARING)<br>IA/1/2006                              |                  | LAKSHMAMMA<br><b>Vs</b><br>C MUNIVENKATAPPA                    | M.RAJA                     |
| 3                            | O.S. 1569/2006<br>(HEARING)<br>IA/1/2006<br>IA/2/2006              |                  | VIJAYANTHI MALA<br><b>Vs</b><br>VENKATESHAPPA                  | S.SHIVAPARASAD             |
| 4                            | O.S. 2831/2006<br>(HEARING)<br>IA/1/2006                           |                  | NANJAPPA<br><b>Vs</b><br>MUNIYELLAPPA                          | IMRAN PASHA<br>MM          |
| 5                            | O.S. 1046/2020<br>(HEARING)<br>IA/1/2020<br>IA/2/2020<br>IA/3/2020 |                  | MEENA J<br><b>Vs</b><br>RAMESH G                               | S DINESH                   |
| 6                            | O.S. 1197/2020<br>(HEARING)<br>IA/1/2020<br>IA/2/2020              |                  | Hemakka alias Hemavathi<br><b>Vs</b><br>Yashodamma             | Vivek S                    |
| 7                            | M.A. 74/2020<br>(HEARING)<br>IA/1/2020                             |                  | MUTTURAYAPPA<br><b>Vs</b><br>RAMAIAH B                         | S AND S ASSOCIATES         |
| 8                            | O.S. 595/2009<br>(EVIDENCE.)<br>IA/1/2009<br>IA/2/2009             |                  | KARIYAPPA<br><b>Vs</b><br>NAGAPPA                              | SESHAGIRI RAO<br>SRI.V.V.  |
| 9                            | O.S. 1323/2012<br>(EVIDENCE.)<br>IA/1/2012<br>IA/2/2012            |                  | Rajanna.H.K<br><b>Vs</b><br>Krishnappa.H.C                     | K. VIJAYKUMAR              |
| 10                           | O.S. 649/2014<br>(EVIDENCE.)<br>IA/1/2014                          |                  | Sayyad Akbar Ali<br><b>Vs</b><br>Ananth M                      | Sirajin Basha              |
| <b>PLNTF EVIDENCE</b>        |  |                  |  |                            |
| 11                           | O.S. 373/2006<br>(EVIDENCE.)<br>IA/1/2006<br>IA/2/2006             |                  | SYED ZAKEER HUSEIN REP BY<br>SHAMA<br><b>Vs</b><br>HUSSAIN BEE | SRINIVAS                   |
| <b>FUTHER CHIEF OF pw</b>    |  |                  |  |                            |
| 12                           | O.S. 625/2014<br>(EVIDENCE.)<br>IA/1/2014<br>IA/2/2014             |                  | Chandrashekar Nair K P<br><b>Vs</b><br>Renuka                  | V V Vishwanath             |
| 13                           | O.S. 2038/2006<br>(ARGUMENTS.)<br>IA/1/2006                        |                  | NARASAMMA<br><b>Vs</b><br>CHANNAPPA                            | M.N.NEHRU<br>EXPARTE       |

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
**VI ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 23-11-2020**

| <b>Sr. No.</b>             | <b>Case Number</b>                                       | <b>Timing/Next Date</b> | <b>Party Name</b>   | <b>Advocate</b>                        |
|----------------------------|--|-------------------------|---|--|
| 14                         | O.S. 2370/2006<br>(ARGUMENTS.)<br>IA/1/2006<br>IA/2/2006 |                         | SUSHEELAMMA<br><b>Vs</b><br>JYOTHAMMA   | M.VENKATARAMANAPPA                     |
| 15                         | O.S. 675/2007<br>(ARGUMENTS.)                            |                         | D J MS ALEMBIC GLASS<br>INDUSTRIES LTD. REP BY<br>SINHARA<br><b>Vs</b><br>M R RAVI KUMAR                        | GANESH BHAT Y.H.<br><br>SRI.S.G.L.     |
| <b>3:00 P.M - 4:00 P.M</b> |  |                         |   |  |
| 16                         | O.S. 2874/2006<br>(HEARING)<br>IA/1/2006                 |                         | B NAGARAJ<br><b>Vs</b><br>PUTTACHANNAMMA  | RAJANNA                                |
| 17                         | O.S. 428/2007<br>(HEARING)<br>IA/1/2007                  |                         | V R HARISH BABU<br><b>Vs</b><br>A RAMACHANDRAPPA  | D.R. RAJASHEKARAPPA                    |
| 18                         | O.S. 599/2007<br>(HEARING)<br>IA/1/2007                  |                         | VANAMALA<br><b>Vs</b><br>PEDDANNA   | RAGHRAM REDDY<br><br>EXPARTE           |
| 19                         | O.S. 722/2007<br>(HEARING)<br>IA/1/2007                  |                         | G RAJU<br><b>Vs</b><br>J MANJUNATH  | G.M. RAMA MURTHY<br><br>SRI.SIDDAREDDY |
| 20                         | O.S. 923/2007<br>(HEARING)<br>IA/1/2007<br>IA/2/2007     |                         | K M RAJENDRAN<br><b>Vs</b><br>M S NANJUNDAPPA   | S.R. HIREMAT                           |
| 21                         | O.S. 1668/2016<br>(HEARING)<br>IA/1/2016                 |                         | AROGYA MARY<br><b>Vs</b><br>RANI AMMAL  |  |
| 22                         | O.S. 1231/2020<br>(HEARING)<br>IA/1/2020                 |                         | VIPIN KUMAR JAIN<br><b>Vs</b><br>M/S MUSKAN DEVELOPERS<br>REPT BY PRAKASH PARMAR                                | S SHABEER                              |
| 23                         | O.S. 1232/2020<br>(HEARING)<br>IA/1/2020                 |                         | RIKHAB CHAND JAIN REPT. BY<br>MAHAVEER PAGARIA<br><b>Vs</b><br>M/S MUSKAN DEVELOPERS<br>REPT. BY PRAKASH PARMAR | S SHABEER                              |
| 24                         | O.S. 1237/2020<br>(HEARING)<br>IA/1/2020                 |                         | ROOP CHAND JAIN<br><b>Vs</b><br>M/S MUSKAN DEVELOPERS<br>REPT. BY PRAKASH PARMAR                                | S SHABEER                              |
| 25                         | O.S. 1238/2020<br>(HEARING)<br>IA/1/2020                 |                         | RIKHAB CHAND JAIN<br><b>Vs</b><br>M/S MUSKAN DEVELOPERS<br>REPT. BY PRAKASH PARMAR                              | S SHABEER                              |
| 26                         | O.S. 1239/2020<br>(HEARING)<br>IA/1/2020                 |                         | MAHAVEER PAGARIA<br><b>Vs</b><br>M/S MUSKAN DEVELOPERS<br>REPT. BY PRAKASH PARMAR                               | S SHABEER                              |

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
**VI ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 23-11-2020**

| <b>Sr. No.</b>  | <b>Case Number</b>  | <b>Timing/Next Date</b> | <b>Party Name</b>   | <b>Advocate</b>                        |
|---|---|-------------------------|---|--|
| 27  | O.S. 1589/2016<br>(ARGUMENTS.)<br>IA/1/2016                         |                         | Prabhakara P<br><b>Vs</b><br>Gopal Reddy T                                      | V R                                    |
| 28  | M.A. 24/2017<br>(ARGUMENTS.)<br>IA/1/2017<br>IA/2/2017              |                         | Narasimhaiah<br><b>Vs</b><br>Mahesh alias V D Natarajan                         | N Sukumar Jain                         |
| 29  | O.S. 1232/2006<br>(JUDGEMENT.)<br>IA/1/2006<br>IA/2/2006            |                         | YELLAMMA<br><b>Vs</b><br>MULLOORU YELLAMMA                                      | T.K. RAJAGOPAL<br>K.T. Nanjunda Gowda  |
| 30  | O.S. 1221/2020<br>(ORDERS.)<br>IA/1/2020                            |                         | MUNINARASIMAIAH K<br><b>Vs</b><br>NARESH M                                      | AMBRISH S                              |
| <b>Cases listed below are adjourned due to Covid 19</b> |   |                         |   |  |
| 31  | O.S. 1494/2016<br>(EVIDENCE.)<br>IA/1/2016                          | <b>21-01-2021</b>       | Sebastian<br><b>Vs</b><br>Elamma Zacharias                                      |  |
| 32  | O.S. 1608/2016<br>(EVIDENCE.)<br>IA/1/2016                          | <b>30-01-2021</b>       | M. MAHADEVA<br><b>Vs</b><br>Krishnappa  | K N K                                  |
| 33  | O.S. 342/2017<br>(EVIDENCE.)<br>IA/1/2017                           | <b>30-01-2021</b>       | Dhakhshayini Shivakumar, REP<br>BY KIRAB PATIL<br><b>Vs</b><br>Poojari Pillanna | IAN LEWIS                              |
| 34  | O.S. 724/2017<br>(EVIDENCE.)<br>IA/1/2017<br>IA/2/2017<br>IA/3/2017 | <b>30-01-2021</b>       | M/s Uniphos Enterprises<br>Limited<br><b>Vs</b><br>Gopala Reddy C               | V K S                                  |
| 35  | O.S. 719/2009<br>(OBJECTIONs)<br>IA/1/2009                          | <b>03-02-2021</b>       | MUNIYAPPA<br><b>Vs</b><br>MUNI VENKATEGOWDA A.M.                                | G.GOVINDE GOWDA<br>G.D.ASHWAHANARAYANA |
| 36  | O.S. 2462/2006<br>(SUMMONS)   | <b>04-02-2021</b>       | JAYARAMA REDDY<br><b>Vs</b><br>SIDDA REDDY                                      | D.G.CHINNAPPA GOWDA                    |
| 37  | O.S. 2809/2006<br>(SUMMONS)<br>IA/1/2006                            | <b>04-02-2021</b>       | NAGARAJU<br><b>Vs</b><br>AKKAYAMMA  | M.R.<br>SHIVASHANKARIAH<br>ARS         |
| 38  | O.S. 3040/2006<br>(SUMMONS)<br>IA/1/2006                            | <b>04-02-2021</b>       | DODDALAKSHMAMMA<br><b>Vs</b><br>HANUMAKKA                                       | K. SHIVASHANKAR<br>N RAGHUPATHY        |
| 39  | O.S. 598/2020<br>(SUMMONS)<br>IA/1/2020<br>IA/2/2020                | <b>04-02-2021</b>       | NITISH REDDY REPTD BY<br>YUVARANI<br><b>Vs</b><br>SAROJAMMA                     | RAMESH K                               |
| 40  | O.S. 1838/2005<br>(A.D.R)<br>IA/1/2005                              | <b>04-02-2021</b>       | T K LAKSHMINARASIMHA<br>BABU<br><b>Vs</b><br>R SHIVAMADAIAH                     | MAREGOWDA<br>MN                        |

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
**VI ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 23-11-2020**

| <b>Sr. No.</b> | <b>Case Number</b>  | <b>Timing/Next Date</b> | <b>Party Name</b>   | <b>Advocate</b>   |
|----------------|---|-------------------------|---|---|
| 41             | O.S. 6/2007<br>(SUMMONS)<br>IA/1/2007                             | <b>08-02-2021</b>       | RATHNAMMA<br><b>Vs</b><br>KEMAPAMMA   | MALLURIAH   |
| 42             | O.S. 90/2007<br>(SUMMONS)<br>IA/1/2007                            | <b>08-02-2021</b>       | MUNIYAMMA<br><b>Vs</b><br>ANJANAPPA   | K.G. RAMAKRISHNAIAH<br><br>SRI.H.V.RAMACHANDRA<br>REDDY |
| 43             | O.S. 187/2007<br>(SUMMONS)<br>IA/1/2007                           | <b>08-02-2021</b>       | CHIKKAVENKATAPPA<br><b>Vs</b><br>KEMPAIAH   | H.C. SUNDERESH  |
| 44             | O.S. 222/2007<br>(SUMMONS)<br>IA/1/2007<br>IA/2/2007              | <b>08-02-2021</b>       | P K RAVINDRA<br><b>Vs</b><br>BATYAPPA   | INDUS LAW ASSOCIATES                                    |
| 45             | O.S. 336/2007<br>(SUMMONS)<br>IA/1/2007                           | <b>08-02-2021</b>       | LAKSHMI DEVAMMA<br><b>Vs</b><br>KAMALAMMA   | G. PAPIREDDY<br><br>M.NARAYANA REDDY                    |
| 46             | O.S. 792/2007<br>(SUMMONS)<br>IA/1/2007                           | <b>08-02-2021</b>       | RAMAKKA<br><b>Vs</b><br>CHIKKAMMA   | R.VENKATA REDDY<br><br>KRS                              |
| 47             | O.S. 799/2009<br>(SUMMONS)<br>IA/1/2009                           | <b>16-02-2021</b>       | JAMNALAL BAJAJ SEVA TRUST<br><b>Vs</b><br>NARAYANACHAR                                      | PASTAY LAW<br><br>EXPARTE                               |
| 48             | O.S. 1370/2011<br>(SUMMONS)<br>IA/1/2011                          | <b>16-02-2021</b>       | KALAMMA<br><b>Vs</b><br>SHIVALINGAIAH   | KRISHNA MURTHY  |
| 49             | O.S. 27/2012<br>(SUMMONS)   | <b>16-02-2021</b>       | NARAYANA REDDY.V<br><b>Vs</b><br>NARAYANA REDDY.N   | G KAMALADHAR  |
| 50             | Misc 33/2017<br>(SUMMONS)   | <b>16-02-2021</b>       | Doddamariyappa<br><b>Vs</b><br>A C Nagaraj  |   |
| 51             | O.S. 364/2017<br>(SUMMONS)<br>IA/1/2017<br>IA/2/2017              | <b>16-02-2021</b>       | Munivenkatappa<br><b>Vs</b><br>Yallappa   | Reddy and Reddy   |
| 52             | O.S. 464/2017<br>(SUMMONS)<br>IA/1/2017<br>IA/2/2017              | <b>16-02-2021</b>       | Shyamamma<br><b>Vs</b><br>Kanajakshamma   | A Nagaraja Reddy  |
| 53             | O.S. 680/2017<br>(SUMMONS)<br>IA/1/2017<br>IA/2/2017<br>IA/3/2017 | <b>16-02-2021</b>       | LAKSHMAMMA, REP BY<br>NARAYANASWAMY D.V.<br><b>Vs</b><br>MUNIVENKATAPPA ALIAS<br>JAKAIYAPPA | BHASKAR REDDY S.  |
| 54             | FDP 30/2014<br>(NOTICE)   | <b>16-02-2021</b>       | Kusuma<br><b>Vs</b><br>Gowramma S N   | Jagadeesh N   |



**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
**VI ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 23-11-2020**

| <b>Sr. No.</b> | <b>Case Number</b>                                  | <b>Timing/Next Date</b> | <b>Party Name</b>  | <b>Advocate</b>         |
|----------------|---|-------------------------|--|-------------------------|
| 55             | M.C. 109/2020<br>(NOTICE)                           | <b>16-02-2021</b>       | K V N KIRAN KUMAR ALIAS<br>VENKATA NAGA KIRAN<br>KUMAR<br><b>Vs</b><br>PAVANA DAKSHAYANI | KIRAN S                 |
| 56             | M.A. 59/2020<br>(NOTICE)<br>IA/1/2020               | <b>16-02-2021</b>       | NARAYANAPPA M<br><b>Vs</b><br>MUNIRAJU S   | H P GANgESH GOWDA       |
| 57             | O.S. 1217/2007<br>(HEARING)<br>IA/1/2007            | <b>18-02-2021</b>       | SHIVARUDRAMMA<br><b>Vs</b><br>C HONNAPPA   | G.PAPI REDDY            |
| 58             | O.S. 1288/2008<br>(HEARING)<br>IA/1/2008            | <b>18-02-2021</b>       | GANGAMMA<br><b>Vs</b><br>LAKSHMAN  | K.K.THAYAMMA<br>VDR     |
| 59             | O.S. 550/2009<br>(HEARING)<br>IA/1/2009             | <b>18-02-2021</b>       | GANGAMMA<br><b>Vs</b><br>B NAGARAJ   | N.K.KATHARAJU           |
| 60             | O.S. 668/2009<br>(HEARING)<br>IA/1/2009             | <b>18-02-2021</b>       | JAMNALAL BAJAJ SEVA TRUST<br><b>Vs</b><br>B P ANANTHARAJU                                | VENKATESH PASTAY<br>GWR |
| 61             | O.S. 140/2012<br>(HEARING)<br>IA/1/2012             | <b>18-02-2021</b>       | JAGADISH<br><b>Vs</b><br>NANJAPPA  | K. SHIVASHANKAR         |
| 62             | O.S. 322/2014<br>(HEARING)<br>IA/1/2014             | <b>18-02-2021</b>       | Muniyappa alias Munithimmaiah<br><b>Vs</b><br>Halamma                                    | Manu B P                |
| 63             | O.S. 1523/2014<br>(HEARING)<br>IA/1/2014            | <b>18-02-2021</b>       | Anupamma N<br><b>Vs</b><br>Suresh  | Nirmala                 |
| 64             | O.S. 1539/2014<br>(HEARING)<br>IA/1/2014            | <b>18-02-2021</b>       | Hanumakka<br><b>Vs</b><br>Thayamma   | Harsha                  |
| 65             | FDP 22/2015<br>(HEARING)                            | <b>18-02-2021</b>       | Manjunath Reddy L<br><b>Vs</b><br>Patel Anjanappa Reddy                                  | A.N.JAGANNATHA REDDY    |
| 66             | O.S. 1328/2015<br>(HEARING)<br>IA/1/2015            | <b>18-02-2021</b>       | Nagamma<br><b>Vs</b><br>Lalithamma   | Dinakar                 |
| 67             | O.S. 52/2014<br>(A.D.R)<br>IA/1/2014                | <b>19-02-2021</b>       | Girijamma R<br><b>Vs</b><br>Parvathi Bai   | B N M                   |
| 68             | O.S. 1051/2014<br>(A.D.R)<br>IA/1/2014<br>IA/2/2014 | <b>19-02-2021</b>       | Manjunath K R<br><b>Vs</b><br>The Chief Executive Officer                                | R Swamynathan           |
| 69             | O.S. 86/2017<br>(ISSUES.)<br>IA/1/2017              | <b>19-02-2021</b>       | Govindaraju H K<br><b>Vs</b><br>Venkatalakshmaiah  | M Susheela              |